

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar Judicial, Srinagar)**

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**NOTICE**

In view of the modification to the current Roster, the following is hereby notified for the information of all the concerned:-

1. That the cases pertaining to the Srinagar Wing (except PILs, part heard and tied-up/ assigned matters) listed before the Division Bench- I of Hon'ble the Chief Justice and Hon'ble Mr. Justice Rajnesh Oswal on 01-06-2026, shall now be taken up for hearing by the newly constituted Division Bench of Hon'ble Mr. Justice Rajnesh Oswal and Hon'ble Mr. Justice Sanjay Parihar.
2. That the cases (except part heard and tied-up/ assigned matters) listed before the Division Bench- II of Hon'ble Mr. Justice Sanjeev Kumar and Hon'ble Mr. Justice Sanjay Parihar on 01-06-2026, shall now be taken up for hearing by the newly constituted Division Bench of Hon'ble Mr. Justice Rajnesh Oswal and Hon'ble Mr. Justice Sanjay Parihar.

Note: - The fresh cause list/s in this regard shall be notified separately.

By Order.

Dated:- 01-06-2026.

  
Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble the Chief Justice.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
3. Secretary and Bench Secretary to Hon'ble Mr. Justice Rajnesh Oswal.
4. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Parihar.  
... for information.
5. Assistant Registrar (Computer) dealing with Division Bench cases.
- ✓ 6. Incharge NIC for uploading the notice on the official website of the Hon'ble High Court and for making all the necessary arrangements.
7. Notice boards.
8. Office file.

  
Registrar Judicial